

The Chief Minister had brought to the notice of the Prime Minister that 134 applications had already been submitted to the Union Government requesting for release of licenses for setting up of new sugar factories in the State. If new sugar units are set up, it would benefit not only 30 lakh cane growers but also result in augmenting sugar production in the country.

The demand for sugar is increasing all over the world. In case our country is able to produce more sugar, we will be able to export the surplus sugar thereby earn the much needed foreign exchange.

I appeal to the Prime Minister to look into the request of the Chief Minister and sanction the letter of intents to the sugar mills, at the earliest.

[Translation]

SHRI RAMESHWAR PATIDAR (Kharbone): Mr. Speaker, Sir, through you I would like to draw the attention of the Government towards the gross neglect of the Hindi language. There cannot be a more striking example of the step motherly treatment being meted out to the national language in Government institutions than the one that can be found in the Institute of Mass Communications, New Delhi. For the past five years, the institute has been teaching Mass Communication course in Hindi, under the aegis of the Ministry of Information and Broad-casting. To date the course has not been recognised.

In 1980, the Ministry of information and Broadcasting formally recognised the three other courses offered by the institute viz. - Journalism (in English language); Advertising and Public Relations and *Non-Aligned Media*. Subsequently, then Ministry of Education and Culture, now known as the Ministry of Human Resource Development also gave its recognition to these courses. Such recognition entitles the students of these courses to various facilities, which are not available to students pursuing the course in Hindi. As a result, the students pursuing the

course in Hindi, who really understand the pulse of the people, who are aware of their day to day problems and who want to write on the burning issues of the day are being neglected. Thus, injustice is being done to them. In the absence of official recognition, they are not able to apply for various vacancies. Nobody is paying any heed to their demands, which include among other things:-Registration of their names in the employment exchanges, after the completion of their professional training in journalism priority in recruitment to the Central Information Service; Recognition of this course for eligibility in information services of the Union and State Governments as well as Public Sector Units; Provision of concessional Travel passes to the students for use in D.T.C. buses etc., students of Hindi course are being denied hostelfacilities, even when 15 rooms are lying vacant; while rooms are allotted to students pursuing courses in English, who are mostly residents of Delhi. What's more, these students don't even use the rooms allotted to them. The Hindi students are not allotted rooms, because they belong to the lower income group. A student from Bihar, Shri Vasudev Prasad was forced to forego his studies as he failed to get an accommodation in Delhi. In the Ninth Lok Sabha, I was a Member of the consultative committee attached to the Ministry of information and Broadcasting. At that time also, I had raised this issue of granting recognition to this course and the then Minister of Information and Broadcasting had given me an assurance that his Ministry will look into the matter and take a decision. So far, no decision has been taken on this issue. Through you, I urge the Government to grant recognition to the journalism course in Hindi and provide the students all those facilities, which are available to the students pursuing the course in English.

SHRI MANIKRAO HODLYA GAVIT (Nandarbar): Mr. Speaker, Sir, I would like to draw the attention of the Government towards an important matter. Sanction was given about four years back to provide a double line on the Surat-Bhusawal line of the